

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Excise Appeal No. 10610 of 2015

[Arising Out Of OIA-AHM-EXCUS-001-APP-103-2014-15 Dated- 13/03/2015 passed by the Commissioner (Appeal-I), Central Excise-AHMEDABAD]

Bodal Chemicals Ltd

Unit-i Plot No 110, Phase-ii G I D C Vatva
AHMEDABAD, GUJARAT

.....Appellant

VERSUS

C.C.E.-Ahmedabad-i

C. Ex Bhavan, Nr Panjrapole & Polytechnic,
Ambavadi, Ahmedabad, Gujarat-380015

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. A R Kanani, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 21.01.2026
DATE OF DECISION: 21.01.2026

The appeal is disposed of. For order, see order of date in Excise Appeal No. 12138 of 2014.

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Prachi